

SHRI M.S. GURUPADASWAMY: Earlier it was under OGL. It was brought under channelising only last year. I do not want to go into the question as to why it was brought under channelising. I do not want to do that. I do not want to question the *bona fides* of the previous Government. They brought it under channelising. They should have kept it under OGL.

SHRI JAGESH DESAI: It appears that you want to go in for privatisation.

REG. CERTAIN MATTERS RAISED BY MEMBERS

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Now Mr. Nitish Kumar, Minister of State for Agriculture, will make the *suo moto* statement.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, Mr. Ahluwalia wants to make a point. Mr. Ahluwalia wants to know who is the Governor of Punjab.

श्री सुरेन्द्रजीत सिंह अहलुवालिया :
(बिहार) : मैंने अभी सवाल उठाया था कि पंजाब का गवर्नर कौन है । यह मैं सरकार से जानना चाहता हूँ क्योंकि आज के अखबार में ... (व्यवधान) ... पंजाब में लॉ एण्ड आर्डर दिन-प्रतिदिन गिरता जा रहा है । मैं आपके माध्यम से सरकार से जानना चाहता हूँ कि आज सुबह के अखबारों में छपा है कि पी.के. कौल मुखर्जी की जगह गवर्नर बनकर जा रहे हैं । ... (व्यवधान) ... कौन हैं ?

... (व्यवधान) ...

SHRI V. NARAYANASAMY (Pondicherry): We came to know through the press that the Governor of Punjab has been changed.

श्री सुरेन्द्रजीत सिंह अहलुवालिया :
हम जानना चाहते हैं कि पंजाब का गवर्नर कौन है ?

डा. रत्नाकर पाण्डेय (उत्तर प्रदेश):
पी.के. कौल गवर्नर हो गए हैं ? कौन गवर्नर हैं ?

SHRI V. NARAYANASAMY: The House is in session. The Government is not disclosing any information to the Members. This is a very serious matter. It shows the inefficiency of this Government that we come to know of the change through the press.

(Interruptions)

SHRI S.S. AHLUWALIA: We want to know: Who is the Governor of Punjab.

SHRI V. NARAYANASAMY: We want to know whether the Governor has been appointed or not. The Government should react. I want the Leader of the House to react. Punjab is a Centrally-ruled State. Therefore, we want to know through Parliament. (Interruptions) Who is the Governor of Punjab, Mr. P.K. Kaul or Mr. Nirmal Mukharji? Sir, you direct the Leader of the House to react.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): I cannot ask anybody to reply.

SHRI V. NARAYANASAMY: If he is not answering, let the Home Minister come and reply.

SHRI JAGESH DESAI (Maharashtra): Sir, price rise should be taken up. (Interruptions)

SHRI V. NARAYANASAMY: Let the Home Minister come and tell who is the Governor of Punjab.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): The Government has taken note of it. You cannot force the Government to reply. (Interruptions) No, please, you cannot force the Government to reply. The Chair cannot direct the Government.

(Interruptions)

SHRI JAGESH DESAI : Sir, price rise should be taken up first.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI) : First you ask your colleagues to sit down.

(Interruptions)

SHRI S.S. AHLUWALIA: There is total confusion. Who is the Governor of Punjab?

(Interruptions)

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI) : This is enough. Please take your seats. Now, if you continue to speak, I will ask that nothing should be recorded. *(Interruptions)* Nothing will go on record.

SHRI S.S. AHLUWALIA:***

SHRI V. NARAYANASAMY: ***

उपसभाध्यक्ष (श्री भुवनेश चतुर्वेदी) : मैंने किसी को बोलने के लिए नहीं कहा, ये सब बिना इजाजत बोल रहे हैं। We cannot direct the Government to reply. You have raised your point. It is for the Government to respond or not. *(Interruptions)* Yes, Mr. Minister.

SHRI S.S. AHLUWALIA: There is total confusion.

SHRI V. NARAYANASAMY: Let the Home Minister come and inform the House as to who is the Governor of Punjab.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI) : Hon'ble Members, I would request everybody to sit down. Now, I am prepared to give half-a-minute each

Otherwise, if you all speak together, at the same time, nothing will go on record. I am prepared to hear all, but only individually and only for thirty seconds. *(Interruptions)* Now, Shri Jagesh Desai please.

SHRI JAGESH DESAI: Mr. Vice-Chairman, Sir, my point is.... *(Interruptions)*

SHRI V. GOPALSAMY (Tamil Nadu): Sir, I am on a point of order. *(Interruptions)*

SHRI MENTAY PADMANABHAM: Mr. Vice-Chairman, Sir, I am on a point of order. *(Interruptions)*

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Mr. Jagesh Desai, kindly sit down. He is on a point of order. I will first dispose of his point of order in half-a-minute and then I will call you. *(Interruptions)*

SHRI MENTAY PADMANABHAM (Andhra Pradesh): Sir, my point of order is this. This morning, when the demand was made, the Minister of Parliamentary Affairs and everybody else present in the House agreed to take up these two items after the regular Business. One is price rise and the other is in regard to the cyclone in Andhra Pradesh. Why don't you take up these things first? If there is any other matter, *(Interruptions)* My point is we should go by the decision taken earlier. If there is any other matter, it can be taken up later on. *(Interruptions)* We are not at all objecting to other things being taken up. What I want to say is that these two things must be taken up first, as was decided earlier. *(Interruptions)*

DR. RATNAKAR PANDEY: Don't challenge the Chair.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Nobody is challenging the Chair. I request everybody to co-operate with

***Not recorded.

[Sh. Bhuvnesh Chaturvedi] me in running the House. (*Interruptions*) I am equally concerned that the price rise and the cyclone issues should be taken up. (*Interruptions*)

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): Sir, we have been waiting for this statement since 23rd May when it should have come up. (*Interruptions*)

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): heer will get the reply. If you do not bear me, what can I do? (*Interruptions*)

DR. G. VIJAYA MOHAN REDDY: Unnecessarily, certain other subjects are being brought in. (*Interruptions*)

THE VICE CHAIRMAN (SHRI BHUVNESH CHATURVEDI): I allowed him also. (*Interruptions*)

SHRI MENTAY PADMANABHAM: We should take up first price rise and cyclone and then any other subject.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Please sit down. Your point of order is over now. (*Interruptions*) I understand your concerned. You are Unnecessarily consuming time. By this time I would have disposed of your point of order. (*Interruptions*) Mr. Narayansamy, please sit down. Otherwise, I will not call you. (*Interruptions*) There is no point in getting excited. As I said, I am prepared to allow half-a-minute each and then we should proceed with the Business. (*Interruptions*) Nobody is prepared to here me. This is the difficulty. Mr. Jagesh Desai please. (*Interruptions*)

SHRI JAGESH DESAI: Sir, you gave me time to speak. Then, I gave the floor to them. But when I stand to speak....

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI):

Don't reply to them. You make your point. You are not supposed to reply to anybody. You make your point.

SHRI JAGESH DESAI: It was decided that after the Constitution Amendment Bill price rise and Andhra cyclone will be taken up. Price rise should be taken up first. We are worried about Andhra cyclone but price rise has been mounting and this House should show anxiety to the whole country that we are concerned about this.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): That is all. It has been recorded. (*Interruptions*) You do not reply. You are not supposed to reply. I will reply to that. (*Interruptions*). We will have both.

SHRI V. NARAYANASAMY: You agreed that you will give me 30 seconds.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): I have not allowed you because you got up to speak without permission. You should behave in a more responsible way. I will give you time but not before Sardarji has spoken. (*Interruptions*). If you continue like this, I will not allow you.

श्री सुरेन्द्रजीत सिंह अहलुवालिया : सर, मैं कुछ देर पहले भी यह मुद्दा उठा चुका हूँ कि पंजाब जल चुका है, पंजाब की हालत खराब है। इस सरकार ने आने के बाद वहाँ नया गवर्नर भेजा और अभी आज सुबह सब अखबारों में छपा है कि कल रात सरकार ने फैसला किया कि निर्मल मुखर्जी को हटाकर वहाँ पी. के. कौल को गवर्नर बनाकर भेजा जा रहा है। पंजाब से मेरी टेलीफोन पर बात हुई है, वहाँ लोग कन्फ्यूज्ड हैं। अभी तक सुझा खबर मिली है कि पी. के. कौल ने उनकी ऑफर को रिफ्यूज

कर दिया है और उसने कहा है कि मैं गवर्नर बनकर नहीं जाऊंगा और रिफ्यूज होने के कारण एक आइसिज वहां पर हो गया है। आज के अंदर अगर यह वहां पर गवर्नर नहीं भेजते हैं, आज रात तक तो डी० जी० पी० पुलिस, पंजाब या चीफ सैक्रेटरी को गवर्नर कोई आदेश देता है तो आदेश पालन करने के लिए वे तैयार नहीं हैं क्योंकि लोगों के मन में यह कन्फ्यूजन हो गया है कि यह वहां का गवर्नर नहीं है ... (व्यवधान) ...

उपसभाध्यक्ष (श्री भुवनेश चतुर्वेदी) : बस। बात खत्म हो गई आपकी।

श्री सुरेन्द्रजीत सिंह अहलुवालिया : मैं आपके माध्यम से सरकार से यह जानना चाहता हूँ कि वहां का गवर्नर कौन है—पी०के० कौल, निर्मल मुखर्जी या जो अब वारों में रोज छपता है, यशवन्त सिन्हा?

बूँक पालियामेंट ग्रान है, अगर उसे अहम मुद्दे पर इन्होंने फैसला किया था तो पालियामेंट को बताना जरूरी था।

SHRI SANTOSH BAGRODIA (Rajasthan): Mr. Vice-Chairman, I have two privileges. (Interruptions).

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): You are in my heart.

SHRI SANTOSH BAGRODIA: I had given a privilege motion because Dandavateji had given a wrong information on the floor of the House. What happened to that? The Deputy Chairman had said that some reply will come to us today. (Interruptions). Mr. Vice-Chairman, can you listen to me? I know you are extraordinarily powerful to listen from all sides.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Not powerful, alert.

SHRI SANTOSH BAGRODIA: I want a reply to that. The second point is, as he has said, I requested

the Home Minister some 20 days back that I want to visit Punjab and Chandigarh. I wanted to know whether I could go to Punjab and Chandigarh in view of the present situation. It is about 15 to 20 days but I have not received any reply. I would like to know whether I should go there.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Yes, Panditji. Half a minute.

डा० रत्नाकर पाण्डेय : माननीय उप-सभाध्यक्ष जी, संघ लोक सेवा आयोग में सतीश चन्दा कमेटी बैठी थी और 30 सितम्बर को इसे अपनी रिपोर्ट देनी थी कि जो परीक्षाएँ पब्लिक सर्विस कमिशन लेता है, वे भारतीय भाषाओं में ले, लेकिन उसी समय चुनाव आ गए। उसके बाद वर्तमान गृह मंत्री जी से हम लोग मिले और उनके प्रयत्न से और हम लोगों के व देश के नौजवानों के आन्दोलन से भारतीय भाषाओं ... (व्यवधान) ...

महोदय, भारतीय भाषाओं में परीक्षा लेने के लिये सतीश चन्दा कमेटी ने अपनी रिपोर्ट 15 मई को दे दी परन्तु जब पब्लिक कमिशन से जानकारी भांगी गई कि कब इसको लागू कर रहे हैं तो उन्होंने कहा कि वह प्री रिपोर्ट है। मेरी मांग है कि इस रिपोर्ट को पब्लिश किया जाए और सरकार से आग्रह करूंगा कि इसको जल्दी से जल्दी लागू किया जाए ताकि जो व्यक्ति जिस भाषा में यूनिजन पब्लिक सर्विस कमिशन की परीक्षा देना चा, उसमें दे सके।

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI) : Yes, Mr. Narayanasamy. I am allowing so that the House could function in a normal way.

SHRI V. NARAYANASAMY Thank you for giving me an opportunity. Sir, Punjab is burning today.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): That he has already said.

SHRI V. NARAYANASAMY: Everyday there are murders and killings by terrorists. *(Interruptions)* I am coming to the point. Today in the news papers I saw that Shri Nirmal Mukarji, the Governor of Punjab... *(Interruptions)* I want to explain the same point. I am on the same point which Sardarji had raised. Sir, Mr. Ahluwalia has said that... *(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): You join him, that's all.

SHRI V. NARAYANASAMY: Sir, Mr. Nirmal Mukarji has been changed and the Cabinet has approved Mr. B.K. Kaul as the new Governor of Punjab. But my information is that today there is no Governor, officially, in Punjab.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): You are only repeating what he has already said. Please don't repeat.

SHRI V. NARAYANASAMY: Sir, I am not repeating.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): You are repeating.

SHRI V. NARAYANASAMY: I am putting the question, Sir. I want to know whether the Governor is changed and a new Governor has taken over. I want the Government to react on that now. Either the Home Minister or the Leader of the House should tell us... *(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI) Now, nothing will go on record Dr. Abrar Ahmed Khan.

डा० अब्दुल अहमद खान (राजस्थान):
उपसभाध्यक्ष महोदय, राजस्थान में सर्वाई
माधोपुर की सीमेंट फैक्टरी लंबे समय से
बंद पड़ी हुई है। महोदय, यह बड़ा ही

संबेदनशील मामला है। वहां के 5000
श्रमिक और 25,000 घर के आदमी
बे रोजगार हैं जिनके पास खाने-पीने के लिए
रोटी तक नहीं है, न पहनने के लिए कपड़ा
है... *(व्यवधान)*... वहां कोई चीज
उपलब्ध नहीं है... *(व्यवधान)*... भैं
सरकार से आग्रह करता हूं कि वह इस दिशा
में उचित कदम उठाए।

SHRI HARVENDRA SINGH HANSPAL (Punjab): Mr. Vice-Chairman...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): No, you have come just now. You cannot get up.

SHRI SOMPAL (Uttar Pradesh): Sir... *(Interruptions)*...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Mr. Gopalsamy... *(Interruptions)*... After him I will request the Minister... *(Interruptions)*... No, please. I have called him. I have not permitted you... *(Interruptions)*... He doesn't require your recommendation.

SHRI V. GOPALSAMY: Sir, my esteemed colleagues have raised an issue and it is a very serious issue. What has appeared in the newspapers today, is, who is the Governor of Punjab?

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Are you replying to them?

SHRI V. GOPALSAMY: Yes, Sir. It is a very serious issue, please. We should rise above party considerations. They have raised a valid point. Another report has also appeared that the Leader of the Opposition is going to be removed. That has also appeared in the papers. That is why we are very much interested to know as to who is the Leader of the Opposition.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): That is all? (*Interruptions*)

SHRI H. HANUMANTHAPPA (Karnataka): Mr. Vice-Chairman, Sir...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): No, I have not allowed you.

SHRI H. HANUMANTHAPPA: When such things can be allowed...

PROF. CHANDRESH P. THAKUR (Bihar): Sir, point of order.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): When he raises point of order, I cannot disallow him also.

PROF. CHANDRESH P. THAKUR: Thank you, Sir... (*Interruptions*)...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): My predecessor has raised a point of order... (*Interruptions*)...

PROF. CHANDRESH P. THAKUR: Mr. Vice-Chairman... (*Interruptions*)...

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): He is also on a point of order.

उनका पहले से प्वाइंट ऑफ आर्डर है ।

उपसभाध्यक्ष (श्री भुवनेश चतुर्वेदी) :
मालवीय जी, आप बैठ जाइए...
(व्यवधान) आप उनकी तरफ क्रोस
मत करिए नहीं तो आपका आऊट ऑफ
आर्डर हो जाएगा ।

PROF. CHANDRESH P. THAKUR: Mr. Vice-Chairman, Mr. Gopalsamy is a senior Member of the House. He is a seasoned parliamentarian.

THE VICE-CHAIRMAN (SHRI BHUNESH CHATURVEDI) :
What is your point of order?

PROF. CHANDRESH P. THAKUR: The point of order is that the question with regard to Punjab is a national issue. It relates to the governance of the country and a decision or lack of it by the Government. To convert that into a comparable thing to resigning or not of the Leader of the Opposition is trivialising the national issue. (*Interruptions*)

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): Let him reply. They will not go on record. (*Interruptions*)*

SHRI S. S. AHLUWALIA:
According to Mr. Mahender Tikait, Shri Devi Lal is Prime Minister. I want to know who is the Prime Minister of this country.

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI): I allowed you on the assurance that you would not speak further. Now I will have to say that nothing will go on record, whatever you are saying. (*Interruptions*)

Now the Minister, please. Nothing else please. The Minister is making his statement. (*Interruptions*)

SHRI JAGESH DESAI: Sir...

THE VICE-CHAIRMAN (SHRI BHUVNESH CHATURVEDI). Whatever you say no. I have asked the Minister.

SHRI JAGESH DESAI: I walk out in protest. (*Interruptions*)

*Not recorded.

THE VICE-CHAIRMAN
(SHRI BHUVNESH CHATURVEDI): You may go.

[At this stage, the hon. Member left the Chamber]

SHRI GOPALSINH G.
SOLANKI (Gujarat): Sir...

THE VICE-CHAIRMAN
(SHRI BHUVNESH CHATURVEDI): I have not allowed you. Nothing will go on record, whatever he says.

STATEMENT BY MINISTER—

Situation arising out of the Cyclonic storm in the Bay of Bengal and relief measures undertaken by the Central and State Governments of Andhra Pradesh, Tamil Nadu and Union Territory of Pondicherry.

कृषि मंत्रालय में कृषि और सहकारिता विभाग में राज्य मंत्री (श्री नितिश कुमार): महोदय, मेरे साथी श्री उपेन्द्र नाथ वर्मा आंध्र प्रदेश में आये समुद्री तूफान से उत्पन्न स्थिति के बारे में दिनांक 10.5.1990 को संसद को अवगत करा दिया था। अब कुछ और ब्योरा उपलब्ध हो चुका है, अतः मैं सदन की अनुमति से अभी तक हुई क्षति और किए गए राहत उपायों के संबंध में अद्यतन स्थिति के बारे में एक वक्तव्य देना चाहता हूँ।

जैसा कि माननीय सदस्यों को पता ही है कि तेज हवा के साथ-साथ भीषण समुद्री तूफान 9 मई, 1990 को कृष्णा नदी (मचलीपटनम् के दक्षिण में) के पास दक्षिण आंध्र प्रदेश के तट को पार कर गया था। इसके साथ लगभग 200 से 240 कि० मी० घंटा की रफ्तार से तेज हवाएं चली तथा समुद्र में 5 से 6 मीटर की ऊंचाई की लहरें तट से टकराई। इसके फलस्वरूप उत्तरी तमिलनाडु आंध्र प्रदेश के तटीय क्षेत्र, उड़ीसा के तटीय क्षेत्र के

कुछ स्थानों तथा पश्चिम बंगाल के एक या दो स्थानों एवं त्रिपुरा में भारी वर्षा से लेकर अधिक भारी वर्षा रिकार्ड की गई।

आंध्र प्रदेश के सभी तटीय जिलों में इस समुद्री तूफान से सबसे अधिक प्रभाव पड़ा। कृष्णा और गुंटुर जिले बुरी तरह से इसकी चपेट में आये। इसके अतिरिक्त अन्य प्रभावित जिले पश्चिम गोदावरी, पूर्वी गोदावरी, प्रकासम्, विशाखापटनम्, विजियानगरम् श्री काकुलम् और नेल्लौर हैं। कम प्रभावित अन्य जिले खम्माम, महबूबनगर वारंगल, नालगोडा और चित्तूर हैं। इन जिलों के कुछ भाग बाढ़ और भीषण वर्षा के कारण जलमग्न हो गये थे। समुद्री तूफान का प्रभाव तमिलनाडु राज्य और केन्द्र शासित प्रदेश पांडिचेरी में भी कुछ जगहों पर महसूस किया गया, हालांकि यह प्रभाव गंभीर रूप से नहीं पड़ा।

आंध्र प्रदेश सरकार से 22 मई, 1990 की स्थिति के अनुसार जन-जीवन और सम्पत्ति को हुई क्षति के संबंध में प्राप्त ताजा रिपोर्ट के अनुसार स्थिति इस प्रकार है :—

1. प्रभावित जिले	14
2. प्रभावित जनसंख्या	107.07 लाख
3. प्रभावित गांव	5,717
4. जनजीवन की हानि	976
5. पशुओं की हानि	22,184
6. भेड़/बकरियों की मृत्यु	42,950
7. कुक्कुटों की मृत्यु	36.98 लाख
8. बत्तखों की मृत्यु	6,274
9. क्षतिग्रस्त मकान	9.19 लाख
	4.79 लाख
	आंशिक रूप से तथा
	4.40 लाख पूरी तरह से)
10. व्यक्तियों को संख्या जिनसे स्थान खाली करवाया गया	6.57 लाख
11. आयोजित राहत कैम्प	1,535
12. कृषि तथा अन्य सार्वजनिक सेवाओं को पहुंची क्षति	792.78 करोड़ रुपये